

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3934  
ANSWERED ON:31.07.2009  
ENCROACHMENT OF GOVERNMENT LAND  
Panda Shri Prabodh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether land acquired by the Government for public purposes has been encroached upon in various parts of Delhi;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken to recover such land and also to prevent encroachment on Government land in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): The Delhi Development Authority (DDA) has informed that 1402.16 acres of Government land, acquired for public purposes has been encroached upon in various parts of Delhi. Out of this, 280.97 acres of land has been encroached by JJ clusters and unauthorized colonies have come up on the balance of 1121.19 acres of land. The Municipal Corporation of Delhi (MCD) has informed that some encroachments have been reported under their jurisdiction in the parks, community halls, hospitals and schools and that in some cases, the matter is sub-judice. MCD has reported that actions for encroachment removal are taken from time to time at the zonal level. DDA has further informed that the detection of and action against unauthorized encroachments is a continuous process and action is taken against the defaulters as per the relevant laws.